

C.A.No. 73-74 OF 1999

ITEM No.8

Court No. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 5-6 In Civil Appeal No.73-74/1999

AKBAR ALI

Appellant (s)

VERSUS

VINOD KHANNA & ANR

Respondent (s)

(With Appln(s). for early hearing)
(With Office Report)

Date : 09/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. J.K. Bhatia,Adv.
Mr. Ambrish Kumar,Adv.

For Respondent (s) Mr. Harinder Mohan Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

There is no urgency.
Applications for early hearing stand dismissed.

.SP1

(Y.P.Dhamija)
Court Master

(Suneet Bala Sharma)
Assistant Registrar